



Accidental Damage including impact damage due to vehicle, animal or aircraft belonging to or owned by Insured or their employee while acting in course of employment:

It is hereby agreed and declared that notwithstanding anything to the contrary in this policy or in any of its conditions the insurance under this policy is extended to cover actual loss of or damage to the property insured whilst situated in the insured premises due to any accidental loss/damage by external means or due to damage arising out of impact of vehicles, animals, aircraft etc belonging to or owned by the insured or the employees of the insured while acting in course of employment up to a limit of indemnity of Rs ----- /- any one loss. This extension does not cover any loss/damage caused by self-intentional destruction, and/or arising out of provocation by the insured or its authorized representative. The cover is on first loss basis without application of average